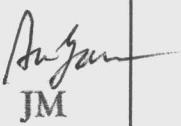


IN THE CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH
ORDER SHEET

O.A / MA / RA / CP NO. 877 OF 2004

Applicant/s Laxmi Chaudhary Respds. UO94 090

Advocate for Applicant/s Mr. R.S. Kharwad Advocate for Respondent/s Sri S. Singh / S. C. Mishra

Notes of the Registry	Orders of the Tribunal	Sheet No. <u>1</u>
	<p><u>Dt. 16.02.2010</u></p> <p><u>Hon. Mr. A.K. Gaur-JM</u> <u>Hon. Mr. D.C. Lakha-AM</u></p> <p>It is matter pertaining to the year, 2004. In spite of revised call, none appears for the applicant. It appears that the applicant has lost interest in prosecuting the matter. The O.A. is accordingly dismissed in default and for non prosecution.</p> <p> <u>AM</u></p> <p> <u>JM</u></p> <p><u>Sushil</u></p>	

Contd. On Sheet No.